

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL WRIT PETITION NO. 271/2020.

Ku.A.B.C. (Victim)

-VERSUS-

Union of India and another.

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Ms. S.H. Bhatia, Advocate for the Petitioner.
Shri M.N. Rao, A.P.P. for Respondent Nos. 2 and 3.

CORAM : VINAY JOSHI, J.

DATE : APRIL 23, 2020.

Heard.

2. In pursuance of order of this Court dated 15.04.2020, reply affidavit has been filed supporting the statement which was made on the earlier occasion.

3. So far as the aspect of compensation is concerned, the petitioner is at liberty to raise the said issue in appropriate proceedings.

4. In view of above, Writ Petition stands disposed of.

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5. Fees for the learned Counsel appearing for petitioner is quantified at Rs.5000/-.

JUDGE

Rgd.